

## Statement

Statewise/Districtwise/Occupationwise classification of outstanding credit of Scheduled Commercial Banks\*. (As on last Friday of June, 1979)

(Amt. in Rs. lakhs)

	Bihar	Madhubani	Darbhanga
Total credit . . . . .	56074.26	247.00	806.07
of which S.S.I. . . . .	5898.30	17.28	57.60
I. Agriculture of which . . . . .	10153.90	117.43	242.37
(a) Direct Finance . . . . .	7664.84	114.12	228.12
(b) Indirect Finance . . . . .	2489.06	3.31	14.21
III. Industry . . . . .	31402.45	22.44	349.44
IV. Trade of which . . . . .	4596.36	23.44	74.55
(a) Whole sale Trade . . . . .	2038.94	1.39	21.52
(b) Retail Trade . . . . .	2557.42	22.05	53.03
V. All Others . . . . .	4023.35	66.41	82.09

\*As per utilisation.

### Import Licences

3483. SHRI RASBEHARI BEHERA: Will the Minister of COMMERCE be pleased to state:

(a) the amount of foreign exchange involved in the import licences issued by Government during the period from April 1980 to February 1981; and

(b) the amount of foreign exchange likely to be earned by the Industries in the Public Sector and Private Sector with the help of these imports?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN):

(a) The value of import licences issued during the period from April, 1980 to January, 1981 was Rs. 4296 crores.

(b) Import licences are issued with the twin objectives of meeting the requirements of industry for imported raw materials both for domestic market and export production and of maintaining the price stability by

import of essential goods that are in short supply in the country. Hence, it would not be possible to quantify the impact of import licensing on foreign exchange earnings,

Cases filed by L.I.C. for ejection under public premises (eviction of unauthorised occupants) Act, 1971

3484. SHRI ARIF MOHAMMAD KHAN: Will the Minister of FINANCE be pleased to state:

(a) the number of cases filed by Life Insurance Corporation for ejection under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act 1971; and

(b) the number of cases decreed, compromise, struck and still pending in courts of Law respectively?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) 425.